### **FORM "D-1"**

## **Annual Return**

# (See Regulation 2.1.13)

2023-24

### **GENERAL INFORMATION**

Name and address of Licensee: XYZ Ltd.
 Address of the authorized Delhi

2. Address of the authorized premises for the manufacturing / Re- Packing / Re-Labelling of food products:

xxxxxxxx, 11XXX2

3. License No.: 10xxxxxxxxx33

4. Kob Endorsed: Manufacturer - General Manufacturing

**COMPLIANCE INFORMATION** 

1. No. of Food Safety Audits conducted by FSSAI recognised Auditing Agencies/Auditors:

Auto-filled

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- Auto-filled

2. No. of Recalls during the FY and details thereof:

### KOB SPECIFIC DATA

Manufacturers /Processors (including Repacker and Relabellers) other than Slaughtering houses and Meat Processing units

1. Capacity/Production Details:

| S.N<br>o | Kind of Business      | Food<br>Product<br>Category | Sub Food<br>Product<br>Category                                              | Product | Kind of<br>Business<br>Type | Oil<br>Processi<br>ng Type |
|----------|-----------------------|-----------------------------|------------------------------------------------------------------------------|---------|-----------------------------|----------------------------|
| 1        | General Manufacturing | 07 -<br>Bakery<br>products  | 07.2 - Fine<br>bakery<br>wares<br>(sweet,<br>salty,<br>savoury)<br>and mixes | Biscuit | Manufacturer                | NA                         |

- Auto-filled -----

| Nature of Product  • General  • Organic Certified by NPOP/PGS  • Fortified  • Low Gluten  • Low Sodium  • Double Fortified Salt  • Vegan Foods | Qty<br>Produce<br>d in FY | Value<br>of sale<br>in FY | BIS AG<br>MARK <br>TEA<br>BOAR<br>D<br>(wherev<br>er<br>applica<br>ble as<br>specifie<br>d in<br>FSSR) | Lab<br>Test<br>Report                                 | Brand<br>under<br>which<br>products<br>sold | Attach<br>Product<br>Label |
|------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|---------------------------|--------------------------------------------------------------------------------------------------------|-------------------------------------------------------|---------------------------------------------|----------------------------|
|                                                                                                                                                |                           |                           |                                                                                                        | *Not require to upload during filing of Annual Return |                                             |                            |

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| 2. | Attach Potable Water Test Report |
|----|----------------------------------|
|    | (tested during this FY):         |

3. Use of Edible Oil per day for the purpose of frying (in litres):

### I/We declare that:

I have read/understood the penalty provision under Section 61 of FOOD SAFETY AND STANDARDS ACT, 2006:

"61. Penalty for false information. If a person, in connection with a requirement or direction under this Act, provides any information or produces any document that the person knows is false or misleading, he shall be liable to penalty which may extend to ten lakh rupees"